

I N D E X
TO
LOK SABHA DEBATS

THIRD SERIES
VOLUMES XLVII TO XLIX

THIRTEENTH SESSION OF THIRD LOK SABHA

November 3 to December 10, 1965

Kartika 12 to Agrahayana 19, 1887 (Saka)



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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index and Name Index separated and printed in the following order: Part I—Subject Index; Part II—Name Index. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the Column Number or Numbers, as the case may be. [Printed as (XIV) 432-33].

Under every main Heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading "BILL(S)".

Various bodies like Committees, Councils, Boards, Corporations etc. are consolidated under the same Main Headings, i.e., "COMMITTEE(S)", "COUNCIL(S)", "BOARD(S)", "CORPORATION(S)", etc.

Information pertaining to Railways has been indexed under the various Main Headings commencing with the word Railways, e.g., "RAILWAY LINES", "RAILWAY TRAIN(S)", etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the Main Heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:—

A.M.	.	.	.	Adjournment Motion.
B.O.H.	.	.	.	Business of the House.
C.A.	.	.	.	Calling Attention to Matter of Urgent Public Importance.
Consid.	.	.	.	Consideration stage of a Bill. This Stage includes:— (i) Motion to refer to Select/Joint Committee; (ii) Amendment to refer to Select/Joint Committee; (iii) Amendment to circulate; (iv) Motion to consider as reported by Select/Joint Committee; (v) Amendment to re-commit to Select/Joint Committee etc.
Consid. Cl.	.	.	.	Consideration of the Clauses of a Bill.
D.E.G.	.	.	.	Demands for Excess Grants.

(ii)

D.E.G. (R)	. . .	Demands for Excess Grants (Railways).
D.S.G.		Demands for Supplementary Grants.
D.S.G. (R)	.	Demands for Supplementary Grants (Railways).
Dis.	. . .	Discussion.
H.A.H. Dis.	.	Half-an-Hour Discussion.
Int.	. . .	Introduction stage of a Bill.
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